

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No.80 of 2012 in
DFR No.1689 of 2011

Dated : 13th April, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Sadashiva Sugars Ltd.

... Appellant(s)

Versus

The Addl. Chief Secretary, Energy Deptt.
Govt. of Karnataka & Ors.

....Respondent(s)

Counsel for the Appellant (s) :

Mr. Prabhuling K. Navadgi

ORDER

IA No.80 of 2012
(Appl. for condonation of delay)

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk